

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15332/2026	INASA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
2	D-BLAPL/15335/2026	DURBASHA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /47 /2023 () //	AOR20220002459C202600008
3	D-BLAPL/15337/2026	ASHIS @ ASHISH KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	BIKRAMPUR FCI /101 /2026 () //	
4	D-BLAPL/15340/2026	GOPAL HARIJAN VS STATE OF ODISHA	ANKANN PANDA VS	KESINGA /21 /2026 () //	AOD20240000916C202600009
5	D-BLAPL/15343/2026	HARI GOUD VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /160 /2024 () //	
6	D-BLAPL/15344/2026	SUDHANSU KHORA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /4 /2026 () //	
7	D-BLAPL/15346/2026	RUHEN BENYA VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT SADAR /73 /2026 () //	AOR20220002995C202600041
8	D-BLAPL/15347/2026	ISHAK KIDO @ ISAC KIRO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /214 /2026 () //	AOR20220000263C202600032
9	D-BLAPL/15350/2026	CHITTARANJAN BARIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, JHARSUGUDA /9 /2026 () //	
10	D-BLAPL/15354/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	NAYAPALLI P.S. /303 /2026 () //	AOR20220004309C202600023
11	D-BLAPL/15355/2026	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	NAYAPALLI P.S. /303 /2026 () //	AOR20220004309C202600024

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12	D-BLAPL/15359/2026	BISWANATH GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /284 /2026 () //	AOD20240000364C202600141
13	D-BLAPL/15362/2026	PRADOSH NAYAK @ AARIYAN VS STATE OF ODISHA	DEBASIS SWAIN VS	DHARMASALA /134 /2026 () //	
14	D-BLAPL/15363/2026	LALENDRA NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /467 /2025 () //	
15	D-BLAPL/15364/2026	SUJIT MISHRA VS STATE OF ODISHA	AMBARISH MISHRA VS	SONEPUR /152 /2026 () //	
16	D-BLAPL/15367/2026	ADITYA PATRA VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	BELLAGAON /33 /2026 () //	AOR20220001736C202600113
17	D-BLAPL/15368/2026	LAXMIKANTA PANDA VS STATE OF ODISHA	AYESH KANTA TRIPATHY VS	DHUSURI /119 /2026 () //	AOR20250001113C202600012
18	D-BLAPL/15372/2026	AKASH KAUSHIK VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /239 /2025 () //	
19	D-BLAPL/15402/2026	UDHABA KISAN VS STATE OF ODISHA	SWETA DASH VS	THELKOLOI PS /297 /2024 () //	
20	D-BLAPL/15409/2026	SIBA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /101 /2004 () //	
21	D-BLAPL/15410/2026	TUNA DORA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KISHORENAGAR (ANUGUL) /66 /2026 () //	
22	D-BLAPL/15411/2026	GANESH PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	RENGALI /117 /2026 () //	
23	D-BLAPL/15412/2026	PRASAD BARDHAN	SANJIB KUMAR BHANJADEO	TUMUDIBANDHA /22 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15413/2026	ASHISH KUMAR DASH	PRASANTA KUMAR ROUTRAY	BARGARH /439 /2025	AOD20240000391C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15414/2026	AMANULLAH KHAN	AMLAN SHAKTI PAUL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15415/2026	JATIN PRADHAN	PRASANTA KUMAR ROUTRAY	SARANGADA /90 /2022	AOD20240000391C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15416/2026	SHANKAR @ BEDA SUNA	PRASANTA KUMAR ROUTRAY	BARGARH /147 /2026	AOD20240000391C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15417/2026	RAMESH CHANDRA MAJHI	ARUN KUMAR BUDHIA	LAXMISAGAR P.S. /396 /2025	AOD20240000603C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15418/2026	SOMANATH SINGH	RAJAT KUMAR PANDA	ATHGARH /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15421/2026	UMUDI KRISHNA RAO	JUGALA KISHORE PANDA	MATHILI /23 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15422/2026	RABIN SATAPATHY	AMLAN SHAKTI PAUL	PAHALA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15423/2026	SAUD ALI @ SAUD	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15424/2026	PABANA @ PRABHAKAR SAHU	BIKRAM KESHARI RAJ	K.NUAGAON /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15425/2026	BHAIYA KHAN	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	

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35	D-BLAPL/15427/2026	STATE OF ODISHA RASMI RANJAN BHOL @ RASHMI VS	AMLAN SHAKTI PAUL VS	// SPECIAL CRIME UNIT /2 /2025 ()	
36	D-CMP/24136/2026	STATE OF ODISHA RAMESH CHANDRA PUHAN VS	AJIT CHANDRA MOHAPATRA VS	// // ()	
37	D-CMP/24166/2026	BASANTA PUHAN KHAGESWAR TANDI VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202600026
38	D-CMP/24199/2026	PRAMILA DURGA T. SRAVANI VS	SOUMYA MISHRA VS	// // ()	
39	D-CMP/24204/2026	T. NIRMALA BAISHNAB CHARAN OJHA VS	AMIT PRASAD BOSE VS	// // ()	
40	D-CMP/24205/2026	SANKUTALA OJHA MUNI BUDEK VS	AMIT PRASAD BOSE VS	// // ()	
41	D-CONTC/24144/2026	SATYANARAYAN BUDEK PREMALATA DASH VS	ADV VS	// // ()	AOD20240000618C202600108
42	D-CONTC/24168/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SUBODH KUMAR SARANGI VS	ADV. VS	// // ()	
43	D-CONTC/24171/2026	DR.MRINALINI DARSWAL, IAS CHINMAYEE DALAI VS	ADV. VS	// // ()	
44	D-CONTC/24194/2026	ARAVIND AGRAWAL, IAS SUBHASISH PATTNAIK VS	Ajit Kumar Sahoo VS	// // ()	AOR20220001563C202600035
45	D-CONTC/24195/2026	DR BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER SAHEJ VENTURES PVT LTD VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600034
		JAYANT KUMAR JAYASINGH		//	

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**FILING REPORT AS ON :21/05/2026**

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46	D-CONTC/24213/2026	SANTOSH DIKHIT VS VISHAL KUMAR DEV, IAS	ADV. VS	// ()	
47	D-CRLA/15333/2026	RANJAN NAYAK @ RANJAN MALLICK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /234 /2024 ()	
48	D-CRLA/15380/2026	KANHA @ MANOJ KUMAR NAYAK @ MANOJ NAYAK VS STATE OF ODISHA	AKSHOK KUMAR SAHOO VS	MARSHAGHAI /141 /2026 ()	AOD20240000557C202600064
49	D-CRLA/15381/2026	BHISMAJIT BHOI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KATARBAGA /165 /2021 ()	AOR20220001586C202600037
50	D-CRLA/15389/2026	BIJAYA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SURADA /72 /2018 ()	
51	D-CRLA/15426/2026	GOPINATH KUNDA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	KISSANNAGAR PS /226 /2025 ()	
52	D-CRLMC/15366/2026	BABULI DAS VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NAYAGARH /135 /2020 ()	
53	D-CRLMC/15379/2026	SANTOSH KUMAR ROUL @ SARATHI BABU @ SRIMAD VS STATE OF ODISHA	ADIBIRATHNAIK VS	S.P.(CID-CRL),CUTTACK /17 /2025 ()	AOD20240000363C202600026
54	D-CRLMC/15383/2026	KALIA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /113 /2014 ()	AOR20220001631C202600143
55	D-CRLMP/15385/2026	KRISHNA RANI DAS VS STATE OF ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202600037
56	D-CRLMP/15420/2026	JAYANTI SAHU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// ()	AOD20240000806C202600017
57	D-CRLREV/15384/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA	ADHIRAJ MOHANTY	EOW,BHUBANESWAR /3 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-FAO/24174/2026	NEW INDIA ASSURANCE CO.LTD., CUTTACK	SOMNATH ROY	//	
		VS	VS	0	
		CHAMPABATI NAYAK		//	
59	D-FAO/24198/2026	MINAKETAN BHUYAN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SK. SAMUAL HOSSAIN		//	
60	D-FAO/24215/2026	PUSPALATA LENKA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-FAO/24220/2026	PRADEEP KUMAR ROUT	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-FAO/24225/2026	Purna chandra behera	Sameer Kumar Das	//	AOD20240000338C202600026
		VS	VS	0	
		State of odisha		//	
63	D-LAA/24179/2026	KSHETRA BAGARTY	RAJKISHORE SWAIN	//	
		VS	VS	0	
		SUB COLLECTOR CUM CALA BY PASS, BOLANGIR		//	
64	D-LAA/24181/2026	ISWAR KHARSEL	RAJKISHORE SWAIN	//	
		VS	VS	0	
		SUB COLLECTOR CUM CALA BY PASS, BOLANGIR		//	
65	D-LAA/24183/2026	BHISMA RANA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		SUB COLLECTOR CUM CALA BY PASS, BOLANGIR		//	
66	D-MACA/24120/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD., BBSR	PRASANTABHISMA MAHALI	//	
		VS	VS	0	
		CHITRAREKHA SAHOO		//	
67	D-MACA/24148/2026	MAMATA SAMAL	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	0	
		KALANDI NAYAK		//	
68	D-MACA/24206/2026	MANAGER (LEGAL), CHOLA MS GENERAL INSURANCE CO. LTD., BBSR	KOMNATH BBSR	//	
		VS	VS	0	

## ORISSA HIGH COURT

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69	D-RSA/24130/2026	TARINI SWAIN SK. MAJU VS SK. ROSHAN	AJIT CHANDRA MOHAPATRA VS	// // 0 //	
70	D-RSA/24167/2026	AINTHI ROUTRAY VS ASIT KUMAR DAS	NIRANJAN BEHERA VS	// 0 //	AOR20220001297C202600127
71	D-RSA/24200/2026	DISTRICT MAGISTRATE AND COLLECTOR OF DEOGARH VS RASMITA SAMAL	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600192
72	D-RSA/24218/2026	SIRILA SATISH KUMAR VS SIRILA GAYATRI	DIBYAJYOTI SAHOO VS	// 0 //	
73	D-RVWPET/24149/2026	UNION OF INDIA VS SUMITRA BARIK	PRATIMA NAYAK,C.G.C VS	// 0 //	AOD20220002760C202600005
74	D-RVWPET/24175/2026	STATE OF ODISHA VS GOPINATH SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600185
75	D-RVWPET/24176/2026	STATE OF ODISHA VS TAPAN KUMAR SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600191
76	D-RVWPET/24187/2026	ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANAPUR VS BIPIN CHANDRA NAYAK	SUNNYA NARAYAN PATNAIK VS	// 0 //	
77	D-SAO/24192/2026	KHATU BAGH VS NABIN BAGH	PRASANTA KUMAR SATAPATHY VS	// 0 //	
78	D-STREV/24224/2026	SHREE SHYAMJEE CONSTRUCTION PVT LTD VS STATE OF ODISHA	Kajal Sahoo VS	// 0 //	AOR20220001613C202600065
79	D-TRP(C)/24170/2026	SANGITA PRADHAN VS NIRANJAN SWAIN	PRANAB RANJAN CHHATOI VS	// 0 //	

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80	D-WA/24106/2026	STATE OF ODISHA VS SUNIL KUMAR MISHRA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600184
81	D-WA/24107/2026	STATE OF ODISHA VS SHYAM SUNDAR SASMAL	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202600180
82	D-WA/24108/2026	STATE OF ODISHA VS DR. PRAMOD KUMAR MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600182
83	D-WA/24109/2026	STATE OF ODISHA VS HRUDANANDA MALL	BISWABARA DASH,A.S.C VS	// 0 //	LOD20240000194C202600190
84	D-WA/24110/2026	STATE OF ODISHA VS GITANJALI PANIGRAHI	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600179
85	D-WA/24111/2026	STATE OF ODISHA VS PRADEEP KUMAR SAHOO	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202600183
86	D-WA/24112/2026	STATE OF ODISHA VS NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LIMITED, WORKERS UNION	PRABIR KUMAR RAY,A.G.A VS	// 0 //	LOD20240000194C202600189
87	D-WA/24113/2026	STATE OF ODISHA VS NAYAGARH DIST CENTRAL COOPERATIVE BANK LTD., WORKERS UNION	PRABIR KUMAR RAY,A.G.A VS	// 0 //	LOD20240000200C202600178
88	D-WA/24129/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION , Bhubaneswar VS MARGARITA PRADHAN	RAMKISHOR MISHRA VS	// 0 //	
89	D-WA/24134/2026	BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VS KAILASH CHANDRA DAS	KAMESWARANJAN MAHAPATRA VS	// 0 //	
90	D-WA/24226/2026	SECRETARY OF HOME DEPT VS RAGHUNATH MISHRA	AGODISHA VS	// 0 //	LOD20240000200C202600181
91	D-WP(C)/24101/2026	RADHA MOHAN	SONALI PANDA	//	

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	WP(C)/16606/2026	VS STATE OF ODISHA	VS	() //	
92	D-WP(C)/24102/2026	NIRMAL CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
93	D-WP(C)/24103/2026	NEELAMBAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	AOR20220001583C202600142
94	D-WP(C)/24104/2026	CHITTARANJAN ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202600055
95	D-WP(C)/24105/2026	GAYATRI SHEE VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202600056
96	D-WP(C)/24114/2026	BIBEKANANDA PRUSTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
97	D-WP(C)/24115/2026	BABULI BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
98	D-WP(C)/24116/2026	JOGENDRA NATH MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
99	D-WP(C)/24117/2026	RAJENDRA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
100	D-WP(C)/24118/2026 WP(C)/16545/2026	T. SACHIN SUBUDHI VS STATE OF ODISHA	P.ANUP DASH VS	// ()	AOD20220004458C202600033
101	D-WP(C)/24119/2026 WP(C)/16546/2026	T. SACHIN SUBUDHI VS STATE OF ODISHA	P.ANUP DASH VS	// ()	AOD20220004458C202600034
102	D-WP(C)/24121/2026	SWAGAL BISWAL VS	ATMAJIT MANMITH DAS VS	// ()	

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		STATE OF ODISHA		//	
103	D-WP(C)/24122/2026	NARMADA ROUT	ALOK KUMAR PANDA	//	
	WP(C)/16489/2026	VS	VS	0	
		STATE OF ODISHA		//	
104	D-WP(C)/24123/2026	MANAS KUMAR LENKA	SRIKHETRA MISHRA	//	
		VS	VS	0	
		AUTHORIZED OFFICER, JANA SMALL FINANCE BANK LTD., BALASORE		//	
105	D-WP(C)/24124/2026	RAJIV PRADHAN	AMIT PRASAD BOSE	//	
	WP(C)/16476/2026	VS	VS	0	
		STATE OF ODISHA		//	
106	D-WP(C)/24125/2026	SILVERCITY HOSPITAL AND RESEARCH CENTRE, CUTACK	DEBIPRANJAN BHOKTA	//	
	WP(C)/16591/2026	VS	VS	0	
		STATE OF ODISHA		//	
107	D-WP(C)/24126/2026	DEEPAK KUMAR DAS	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, KHURDA		//	
108	D-WP(C)/24127/2026	SUBHASH CHANDRA SAHOO	MANAS PATI	//	AOR20220001535C202600109
		VS	VS	0	
		STATE OF ODISHA		//	
109	D-WP(C)/24128/2026	ANIRUDHA SINGH	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
110	D-WP(C)/24131/2026	SUJATA KUMARI SAHU	SARTHAK MOHAPATRA	//	
	WP(C)/16525/2026	VS	VS	0	
		STATE OF ODISHA		//	
111	D-WP(C)/24132/2026	RAJENDRA KUMAR SAHU	SHASHI BHUSAN JENA	//	
	WP(C)/16569/2026	VS	VS	0	
		STATE OF ODISHA		//	
112	D-WP(C)/24133/2026	SUSANTA KUMAR JENA	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
113	D-WP(C)/24135/2026	SK.AMZAD ALI	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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114	D-WP(C)/24137/2026 WP(C)/16597/2026	LALA DEBASIS RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
115	D-WP(C)/24138/2026 WP(C)/16593/2026	ROHAN PINAYAK MOHANTY VS PUNJAB NATIONAL BANK, SAHID NAGAR, BHUBANESWAR	SUKANTA KUMAR DALAI VS	// 0 //	
116	D-WP(C)/24139/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS NITYANANDA PRADHAN (DEAD), PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //	
117	D-WP(C)/24140/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS KAMANI BEHERA	SAKTIDHAR DAS VS	// 0 //	
118	D-WP(C)/24141/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS DURYODHAN SAHOO(DEAD), KAMALINI SAHOO	SAKTIDHAR DAS VS	// 0 //	
119	D-WP(C)/24142/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGADANANDA SAHOO	SAKTIDHAR DAS VS	// 0 //	
120	D-WP(C)/24143/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS CHAKHANDI SAHU (DEAD), KRUSHIKESH SAHU	SAKTIDHAR DAS VS	// 0 //	
121	D-WP(C)/24145/2026	SATYA NARAYAN SETHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
122	D-WP(C)/24146/2026	KRISHNA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
123	D-WP(C)/24147/2026	PUSPALATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
124	D-WP(C)/24150/2026	ANIL KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
125	D-WP(C)/24151/2026	NARAYAN CHANDRA BEHERA	SUNIL KUMAR PANDA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/24152/2026	KALI CHARAN JATI	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/24153/2026	ANIL KUMAR JENA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/24154/2026	NARAYAN CHANDRA SAHOO	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/24155/2026	SANJEEB KUMAR SAHOO	RAMA CHANDRA JENA	//	
		VS	VS	0	
		CHAIRMAN, GIRD CORPORATION OF ODISHA, LTD		//	
130	D-WP(C)/24156/2026	PARESH DEBANATH	BHAGABAT PRASAD RATH	//	AOR2024000004C202600029
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/24157/2026	KAMALA CHOWHAN	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/24158/2026	PRASAD KUMAR BEHERA	ASISH KUMAR RAY	//	AOD20230000467C202600034
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/24159/2026	ARUNIMA TANDY	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/24160/2026	JHARANAMAYEE NANDA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/24161/2026	DEBASMITA PANIGRAHI	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/24162/2026	BISHNU CHARAN SWAIN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :21/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-WP(C)/24163/2026	STATE OF ODISHA SURESH CHANDRA SUBUDHI RATNA VS	NIHAL RATH VS	// // 0	
138	D-WP(C)/24164/2026	STATE OF ODISHA SASMITA DAS VS	PRAKASH KUMAR MISHRA VS	// // 0	
139	D-WP(C)/24165/2026	STATE OF ODISHA LALIT MOHAN KISHAN VS	MANORANJAN MISHRA VS	// // 0	
140	D-WP(C)/24169/2026	STATE OF ODISHA TRILOCHAN MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
141	D-WP(C)/24172/2026	STATE OF ODISHA BIRENDRA PRUSTY VS TAHASILDAR, BIRIDI	SATYABADI MANTRY VS	// // 0	
142	D-WP(C)/24173/2026	SUBASINI PRADHAN VS ODISHA STATE HOUSING BOARD, BHUBANESWAR	PRANAB RANJAN CHHATOI VS	// // 0	
143	D-WP(C)/24177/2026	SUBHASH CHANDRA JIT BABU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
144	D-WP(C)/24178/2026	SMRUTI RANJAN JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
145	D-WP(C)/24180/2026	SOUBHAGYA KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
146	D-WP(C)/24182/2026	RENUBALA BALIAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
147	D-WP(C)/24184/2026	STATE OF ODISHA RAKHI MANDAL VS DILIP KUMAR SAHA	SURENDRA KUMAR MISHRA VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/24185/2026	PRAMOD KUMAR KAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
149	D-WP(C)/24186/2026	KHEDU NAG VS DIG OF POLICE, GROUP COURSE C.R.P.F, SONEPAT, HARYANA	RABINDRA NATH PRUSTY VS	// 0 //	
150	D-WP(C)/24188/2026	RIKA SUMATI @ R. SUMATI VS ADDITIONAL SUB-COLLECTOR, CHATRAPUR, GANJAM	AMITAV TRIPATHY VS	// 0 //	
151	D-WP(C)/24189/2026	M/S GURUMAHARAJ ENGICON PRIVATE LIMITED, KALAHATI VS STATE OF ODISHA	SIORINDU KUMAR SETHI VS	// 0 //	
152	D-WP(C)/24190/2026	TAPAS KUMAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
153	D-WP(C)/24191/2026	KAMALA KUMARI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
154	D-WP(C)/24193/2026	M/S.MALA ROY, KENDUJHAR VS UNION OF INDIA	SREEJIT MOHANTY VS	// 0 //	
155	D-WP(C)/24196/2026	SURENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	AOD20240000516C202600027
156	D-WP(C)/24197/2026	MILLIRANI BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
157	D-WP(C)/24201/2026	NIRANJAN SAHOO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //	AOD20240000806C202600016
158	D-WP(C)/24202/2026	BEDABYAS PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
159	D-WP(C)/24203/2026	ABDUL TAUHQE KHAN	AMIT PRASAD BOSE	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/24207/2026	STATE OF ODISHA BARUN KUMAR PRADHAN	SUSANTA KUMAR LENKA	//	AOR20220001299C202600034
		VS	VS	()	
161	D-WP(C)/24208/2026	STATE OF ODISHA ALAKANANDA PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
162	D-WP(C)/24209/2026	STATE OF ODISHA SUDHANSU SEKHAR KISAN	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
163	D-WP(C)/24210/2026	STATE OF ODISHA MAHADEV UDAYAVANU	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
164	D-WP(C)/24211/2026	STATE OF ODISHA KAMINI SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
165	D-WP(C)/24212/2026	STATE OF ODISHA MAHAPURUSA SARKAR	DEBASISH SAMAL	//	
		VS	VS	()	
166	D-WP(C)/24214/2026	STATE OF ODISHA KAMAL BASINI MOHANTY	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
167	D-WP(C)/24216/2026	STATE OF ODISHA HARAMANI MALIK	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
168	D-WP(C)/24217/2026	STATE OF ODISHA BINODINI MOHANTY	AMIT KUMAR PATRA	//	
		VS	VS	()	
169	D-WP(C)/24219/2026	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA SITARANI BASA @ SITARANI PUTHAL	NIRANJAN LENKA	//	
		VS	VS	()	
170	D-WP(C)/24221/2026	DISTRICT SUB-REGISTRAR, MAYURBHANJ SRLBUDHIGHARA THAKURANI, BIJE, GANJAM	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/24222/2026	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	MIHIR KANTA RATH VS	// // ()	
172	D-WP(C)/24223/2026	STATE OF ODISHA SURYA PRASANNA KAR VS	SOUMYA RANJAN MOHANTY VS	// // ()	
173	D-WP(C)/24227/2026	STATE OF ODISHA KRIPAL SINGH VS	SAYANTAN PANDA VS	// // ()	
174	D-WP(C)/24228/2026	BRANCH MANAGER, URBAN COOPERATIVE BANK LTD., ROURKELA, SUNDARGARH DHANESWAR SAHOO VS	SAIBRATA RATH VS	// // ()	
175	D-WP(C)/24229/2026	STATE OF ODISHA NARENDRA KUMAR JENA VS	SARAT CHANDRA PADHI VS	// // ()	
176	D-WP(C)/24230/2026	STATE OF ODISHA SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// // ()	AOD20240000798C202600019
177	D-ABLAPL/15331/2026	STATE OF ODISHA SEMA DIGAL VS	MAHES DAS VS	PHULBANI SADAR /108 /2020 // ()	
178	D-ABLAPL/15334/2026	STATE OF ODISHA RAMESH NAYAK VS	RABI NARAYAN PANDA VS	// // ()	BHANDARIPOKHARI /468 /2025
179	D-ABLAPL/15336/2026	STATE OF ODISHA GANESH KUMAR DAS @ GANESH DAS @ MUNA VS	SAILAZA NANDAN DAS VS	// // ()	
180	D-ABLAPL/15338/2026	STATE OF ODISHA BUBU @ SOUMYA RANJAN PARIDA VS	BIPLAB KUMAR DASH VS	// // ()	RAJNAGAR /395 /2024
181	D-ABLAPL/15339/2026	STATE OF ODISHA SUBASH SAHOO VS	ASUTOSH TRIPATHY VS	// // ()	HANDAPA /179 /2026 AOR20220001648C202600029
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/15341/2026	AYUSH MUGRI VS STATE OF ODISHA	RASMITA DAS VS	PUINTALA /15 /2026 () //	
183	D-ABLAPL/15342/2026	TAPAN KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SEVATI SOREN VS	CUTTACK VIGILANCE /18 /2026 () //	
184	D-ABLAPL/15345/2026	GOPAL KRUSHNA NAHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /94 /2026 () //	
185	D-ABLAPL/15348/2026	SEMA DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHULBANI SADAR /99 /2022 () //	
186	D-ABLAPL/15349/2026	JITU DEHURY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
187	D-ABLAPL/15351/2026	MINATI BEHERA @ MILI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /164 /2026 () //	
188	D-ABLAPL/15352/2026	BHOLA SANKAR PRADHAN @ BHOLA PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /170 /2026 () //	
189	D-ABLAPL/15353/2026	ANANTA BISWAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /131 /2026 () //	
190	D-ABLAPL/15356/2026	SHAKTI PRASAD MISHRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /309 /2026 () //	
191	D-ABLAPL/15357/2026	TRILOCHAN DALEI VS STATE OF ODISHA	DALIRANI BEHURAY VS	JENAPUR /153 /2019 () //	
192	D-ABLAPL/15358/2026	MAHENDRA DEY VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //	
193	D-ABLAPL/15360/2026	SACHI NANDAN DAS	PRANAB RANJAN CHHATOI	MANCHESWAR P.S. /259 /2026	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/15361/2026	SACHIN MEHER	JNYANANANDA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/15365/2026	SISIRA KUMAR MOHAPATRA	RAKESH KUMAR SARANGI	BENTKAR (42 MOUZA) UPD CUTTACK /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/15369/2026	PRAFULLA KUMAR BARIK	DEBASIS SAHOO	TURUMUNGA /111 /2026	AOR20220003390C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/15370/2026	MD. ALTAB	SARAT KUMAR JENA	BARGARH /175 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/15371/2026	GANESH SAHU	BIDYADHAR PANDA	BIRMAHARAJPUR /61 /2026	AOR20220001945C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/15373/2026	DIPAK PARIDA @ GEDU	AMITAV TRIPATHY	KHANDAPARA /112 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/15374/2026	Prasanta Kumar Sahoo	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600107
		VS	VS	()	
		The State of Orissa		//	
201	D-ABLAPL/15375/2026	MAKARA ALIAS MAHESH DALEI	KULDEEP MOHANTY	//	AOD20240000012C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/15376/2026	RAMESH GARADA	BIKASH KARNA	DASMANTAPUR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/15377/2026	ANILA KHATUA ALIAS ANIL	KULDEEP MOHANTY	//	AOD20240000012C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/15378/2026	ALLIMA RANI BHUYAN	SIDDHARTH GOUTAM DAS	NIMAKHANDI /231 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/15382/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /359 /2025 ()	
206	D-ABLAPL/15386/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /346 /2025 ()	
207	D-ABLAPL/15387/2026	STATE OF ODISHA ABAJ KHOSLA @ KHOSALA VS	JUGALA KISHORE PANDA VS	// DASMANTAPUR /11 /2026 ()	
208	D-ABLAPL/15388/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /358 /2025 ()	
209	D-ABLAPL/15390/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /345 /2025 ()	
210	D-ABLAPL/15391/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /344 /2025 ()	
211	D-ABLAPL/15392/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /357 /2025 ()	
212	D-ABLAPL/15393/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /352 /2025 ()	
213	D-ABLAPL/15394/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /343 /2025 ()	
214	D-ABLAPL/15395/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /356 /2025 ()	
215	D-ABLAPL/15396/2026	STATE OF ODISHA DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	// NANDIPADA /342 /2025 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :21/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/15397/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /351 /2025 () //	
217	D-ABLAPL/15398/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /355 /2025 () //	
218	D-ABLAPL/15399/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /350 /2025 () //	
219	D-ABLAPL/15400/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /354 /2025 () //	
220	D-ABLAPL/15401/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /341 /2025 () //	
221	D-ABLAPL/15403/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /349 /2025 () //	
222	D-ABLAPL/15404/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /353 /2025 () //	
223	D-ABLAPL/15405/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /348 /2025 () //	
224	D-ABLAPL/15406/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /347 /2025 () //	
225	D-ABLAPL/15407/2026	BINOD RAULA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /204 /2026 () //	
226	D-ABLAPL/15408/2026	HASIB KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPUR /192 /2024 () //	
227	D-ABLAPL/15419/2026	ABHAYA KUMAR @ ABHAYA CHARAN MOHANTY	TANMAYA KUMAR MOHANTY	ITAMATI /166 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS STATE OF ODISHA	VS	0 //	

# ORISSA HIGH COURT

MISC CASES FILED on :21/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/24192/2026 SAO/ /	KHATU BAGH MP	PRASANTA KUMAR SATAPATHY	37/2026
2	D-TRP(C)/24170/2026 TRP(C)/ /	SANGITA PRADHAN MP	PRANAB RANJAN CHHATOI	185/2026
3	D-RVWPET/24149/2026 RVWPET/ /	UNION OF INDIA MP	PRATIMA NAYAK,C.G.C	264/2026
4	D-RVWPET/20479/2026 RVWPET/131/2026	MAHANADI COALFIELDS LTD., BURLA, MP	ABHIRAM MOHANTY	265/2026
5	D-RVWPET/389/2023 RVWPET/389/2023	COMMISSIONER-CUM-SECRETARY, SOCIAL MP	MANOJ KUMAR KHUNTIA	266/2026
6	D-RVWPET/406/2023 RVWPET/406/2023	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	267/2026
7	D-RVWPET/407/2023 RVWPET/407/2023	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	268/2026
8	D-RVWPET/409/2023 RVWPET/409/2023	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	269/2026
9	D-RVWPET/305/2023 RVWPET/305/2023	COMMISSIONER CUM-SECRETARY,SOCIAL MP	MANOJ KUMAR KHUNTIA	270/2026
10	D-RVWPET/286/2023 RVWPET/286/2023	STATE OF ODISHA MP	MANOJ KU KHUNTIA,A.G.A	271/2026
11	D-RVWPET/293/2023 RVWPET/293/2023	STATE OF ODISHA MP	MANOJ KU. KHUNTIA,A.G.A	272/2026
12	D-RVWPET/24175/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	273/2026
13	D-RVWPET/24175/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	274/2026
14	D-RVWPET/24176/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	275/2026
15	D-RVWPET/24176/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	276/2026
16	D-MATA/14442/2026 MATA/ /	SUBASH CHANDRA MURMU MP	SAMIR KUMAR MISHRA, SR. ADV.	324/2026
17	D-CONTC/24354/2024 CONTC/4562/2024	SUDARSAN MOHANTY MP	M/S.SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MALLICK	366/2026
18	D-CONTC/24354/2024 CONTC/4562/2024	SUDARSAN MOHANTY MP	M/S.SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MALLICK	367/2026
19	D-CONTC/28477/2024 CONTC/5404/2024	SHYAMA DUNGURIA MP	MR.GYANA RANJAN SETHI	368/2026
20	D-CONTC/1868/2026 CONTC/401/2026	NIBEDITA PRADHAN MP	SIDHARTH PARIDA	369/2026
21	D-CONTC/31408/2025 CONTC/3739/2025	BIJAY KISHORE NATH MP	BHABANI SANKAR TRIPATHY 1, A.TRIPATHY, A.SAHOO	370/2026
22	D-BLAPL/11483/2026 BLAPL/3862/2026	KABIR ALI MP		382/2026
23	D-BLAPL/26908/2025 BLAPL/9148/2025	SUBRATA KUMAR NAYAK MP		383/2026
24	D-CRLREV/15384/2026 CRLREV/ /	SOUMYA SANKAR CHAKRA@RAJA CHAKRA MP	KAHIRAJ MOHANTY	632/2026
25	D-RSA/24130/2026 RSA/ /	SK. MAJU MP	AJIT CHANDRA MOHAPATRA	851/2026
26	D-RSA/34688/2024	SUSANT KUMAR PASAYAT	JAGAJIBAN PRADHAN	

	RSA/324/2024	MP		852/2026
27	D-RSA/38038/2024	SUSANT KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.)	
	RSA/349/2024	MP		853/2026
28	D-RSA/38038/2024	SUSANT KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.)	
	RSA/349/2024	MP		854/2026
29	D-RSA/29180/2025	REKHA PAHADASINGH	KRUPASINDHU SAHOO, KRUPASINDHU SAHOO	
	RSA/551/2025	MP		855/2026
30	D-RSA/24218/2026	SIRILA SATISH KUMAR	DIBYAJYOTI SAHOO	
	RSA/ /	MP		856/2026
31	D-RSA/24167/2026	AINTHI ROUTRAY	NIRANJAN BEHERA	
	RSA/ /	MP		857/2026
32	D-FAO/24174/2026	NEW INDIA ASSURANCE CO.LTD., CUTTACK	SOUMNATH ROY	
	FAO/ /	MP		874/2026
33	D-FAO/24215/2026	PUSPALATA LENKA	SANGRAM JENA	
	FAO/ /	MP		875/2026
34	D-FAO/24220/2026	PRADEEP KUMAR ROUT	SANGRAM JENA	
	FAO/ /	MP		876/2026
35	D-ABLAPL/8297/2026	JABED KHAN		
	ABLAPL/3462/2026	MP		883/2026
36	D-ABLAPL/5840/2026	KRUSHNA CHANDRA ROUT		
	ABLAPL/2717/2026	MP		884/2026
37	D-ABLAPL/1066/2026	LABA BISOYI @ LABO BISOI @ LABA HARIJAN		
	ABLAPL/522/2026	MP		885/2026
38	D-ABLAPL/11825/2026	PRASANTA KUMAR DAS		
	ABLAPL/4816/2026	MP		886/2026
39	D-ABLAPL/8972/2026	BAPI @ SATYARANJAN BISWAL		
	ABLAPL/3756/2026	MP		887/2026
40	D-ABLAPL/12343/2026	SANTOSH BEHERA	RAJENDRA NARAYAN ROUT	
	ABLAPL/4947/2026	MP		888/2026
41	D-ABLAPL/29004/2025	AJAY KUMAR MALIK	PRAKASH CHANDRA DASH	
	ABLAPL/11321/2025	MP		889/2026
42	D-ABLAPL/9696/2026	PRABHAT KUMAR SAHU @ PRAVAT SAHU		
	ABLAPL/4177/2026	MP		890/2026
43	D-ABLAPL/9612/2026	SIDHARTHA SAHU		
	ABLAPL/4211/2026	MP		891/2026
44	D-ABLAPL/3601/2026	SAWAN @ SK. SABAN		
	ABLAPL/1545/2026	MP		892/2026
45	D-ABLAPL/3606/2026	SAWAN @ SK. SABAN		
	ABLAPL/1614/2026	MP		893/2026
46	D-ABLAPL/3608/2026	SAWAN @ SK. SABAN		
	ABLAPL/1615/2026	MP		894/2026
47	D-ABLAPL/4471/2026	SK. SAKIL		
	ABLAPL/2083/2026	MP		895/2026
48	D-ABLAPL/4478/2026	SK. SAKIL		
	ABLAPL/2087/2026	MP		896/2026
49	D-ABLAPL/5962/2026	SAWAN @ SK. SABAN		
	ABLAPL/2590/2026	MP		897/2026
50	D-ABLAPL/2869/2026	KRUPASINDHU MUDULI		
	ABLAPL/1316/2026	MP		898/2026
51	D-ABLAPL/12491/2026	DEBASISH KUMAR GIRI		
	ABLAPL/4966/2026	MP		899/2026
52	D-ABLAPL/10834/2026	BASANTA KUMAR ROUT		
	ABLAPL/4407/2026	MP		900/2026
53	D-ABLAPL/30519/2024	RAMESH CHANDRA @ RAMESH NAYAK	NITYANANDA MOHAPATRA	
	ABLAPL/11371/2024	MP		901/2026
54	D-CMP/22807/2026	RENUBALA ROUT	BHASKAR CHANDRA PANDA	
	CMP/863/2026	MP		1008/2026
55	D-CMP/491/2023	BHAGABAN ROUL	SAMIR KUMAR MISHRA	
	CMP/491/2023	MP		1009/2026
56	D-CMP/49487/2025	DILLIP KUMAR PANIGRAHI	JAGAJIBAN PRADHAN	
	CMP/1946/2025	MP		1010/2026
57	D-CMP/8214/2026	TANKADHAR PRADHAN		
	CMP/381/2026	MP		1011/2026

58	D-CMP/24199/2026 CMP/ /	T. SRAVANI MP	SOUMYA MISHRA	1012/2026
59	D-CMP/425/2022 CMP/425/2022	NIRUPAMA SAHOO MP	NARAYAN PRASAD PARIJA	1013/2026
60	D-CMP/24205/2026 CMP/ /	MUNI BUDEK MP	AMIT PRASAD BOSE	1014/2026
61	D-MACA/24120/2026 MACA/ /	MANAGER(LLEGAL), SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR MP	KAPILA CHARAN NAYAK	1188/2026
62	D-MACA/24120/2026 MACA/ /	MANAGER(LLEGAL), SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR MP	KAPILA CHARAN NAYAK	1189/2026
63	D-MACA/17657/2026 MACA/ /	MAHESWAR BEHERA MP	KAPILA CHARAN NAYAK	1190/2026
64	D-MACA/17657/2026 MACA/ /	MAHESWAR BEHERA MP	KAPILA CHARAN NAYAK	1191/2026
65	D-MACA/24148/2026 MACA/ /	MAMATA SAMAL MP	AKSHYANGSHU SEKHAR NANDY	1192/2026
66	D-MACA/21135/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD, ANGUL MP	RIMJHIMBALA PATI	1193/2026
67	D-MACA/17943/2026 MACA/ /	HEMANTA KUMAR PATRI MP	KAPILA CHARAN NAYAK	1194/2026
68	D-MACA/24206/2026 MACA/ /	MANAGER (LEGAL), CHOLA MS GENERAL INSURANCE CO. LTD., BBSR MP	SONNARANGA	1195/2026
69	D-MACA/16468/2026 MACA/ /	ORIENTAL INSURANCE CO.LTD., CUTTACK MP	DAM ALI KHAN	1196/2026
70	D-MACA/16501/2026 MACA/ /	THE SR. D.M, ORIENTAL INSURANCE COMPANY LTD., BBSR MP	EDAM KTDKHERHAMPUR	1197/2026
71	D-MACA/16509/2026 MACA/ /	THE D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR MP	PANALTEHAN	1198/2026
72	D-CRLMC/12046/2026 CRLMC/1623/2026	INFORMANT MP	SURYAKANTA DWIBEDI	1357/2026
73	D-CRLMC/5859/2026 CRLMC/704/2026	SATYA NARAYAN PATTNAIK MP	DEBASNAN DAS	1358/2026
74	D-CRLMC/14129/2026 CRLMC/1648/2026	RUBU @ RITESH KUMAR BEHERA MP	NALINI KANTA DASH	1359/2026
75	D-CRLMC/15330/2026 CRLMC/ /	SUSEN KUMAR MAHARANA MP	KAJAL SAHOO	1360/2026
76	D-CRLMC/38699/2025 CRLMC/5442/2025	BIKASH POLAI MP		1361/2026
77	D-CRLMC/8950/2026 CRLMC/1076/2026	SHANKAR OJHA MP	RAMACHANDRA PANIGRAHY	1362/2026
78	D-CRLMC/15379/2026 CRLMC/ /	SANTOSH KUMAR ROUL @ SARATHI BABU @ SRIPATI @ SRKRATHI MP		1363/2026
79	D-CRLA/15333/2026 CRLA/ /	RANJAN NAYAK @ RANJAN MALLICK MP	MAHES DAS	1385/2026
80	D-CRLA/15333/2026 CRLA/ /	RANJAN NAYAK @ RANJAN MALLICK MP	MAHES DAS	1386/2026
81	D-CRLA/15333/2026 CRLA/ /	RANJAN NAYAK @ RANJAN MALLICK MP	MAHES DAS	1387/2026
82	D-CRLA/8949/2026 CRLA/ /	DEBASIS BEHERA MP	BIGYAN KUMAR SHARMA, (SR. ADV.)	1388/2026
83	D-CRLA/3218/2026 CRLA/161/2026	BITU@PRASANTA KUMAR RAY MP	SATYAPRAKASH DHAL	1389/2026
84	D-CRLA/15329/2026 CRLA/ /	GANGA BADAMUNDI MP	BISWAJIT RANJAN TRIPATHY	1390/2026
85	D-CRLA/15329/2026 CRLA/ /	GANGA BADAMUNDI MP	BISWAJIT RANJAN TRIPATHY	1391/2026
86	D-CRLA/15389/2026 CRLA/ /	BIJAYA SAHU MP	SIDDHARTH GOUTAM DAS	1392/2026
87	D-CRLA/15381/2026 CRLA/ /	BHISMAJIT BHOI MP	BHABANI SANKAR DAS	1393/2026
88	D-CRLA/15381/2026 CRLA/ /	BHISMAJIT BHOI MP	BHABANI SANKAR DAS	1394/2026
89	D-CRLA/15426/2026	GOPINATH KUNDA	RAKESH KUMAR ROUSTRAY	

	CRLA/ /	MP		1395/2026
90	D-CRLA/15426/2026	GOPINATH KUNDA	RAKESH KUMAR ROUTRAY	
	CRLA/ /	MP		1396/2026
91	D-WA/24129/2026	MISSION DIRECTOR, NATIONAL HEALTH	RASIDAS ADHARY, BBSR	
	WA/ /	MP		1847/2026
92	D-WA/24129/2026	MISSION DIRECTOR, NATIONAL HEALTH	RASIDAS ADHARY, BBSR	
	WA/ /	MP		1848/2026
93	D-WA/24129/2026	MISSION DIRECTOR, NATIONAL HEALTH	RASIDAS ADHARY, BBSR	
	WA/ /	MP		1849/2026
94	D-WA/17826/2026	REGIONAL DIRECTOR / REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDU.,KHORDHA	
	WA/640/2026	MP		1850/2026
95	D-WA/17828/2026	REGIONAL DIRECTOR/REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	
	WA/643/2026	MP		1851/2026
96	D-WA/17831/2026	REGIONAL DIRECTOR/REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	
	WA/657/2026	MP		1852/2026
97	D-WA/17838/2026	REGIONAL DIRECTOR / REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDUCATION	
	WA/658/2026	MP		1853/2026
98	D-WA/17841/2026	REGIONAL DIRECTOR / REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDUCATION	
	WA/659/2026	MP		1854/2026
99	D-WA/18087/2026	REGIONAL DIRECTOR/REGIONAL OFFICER	CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	
	WA/666/2026	MP		1855/2026
100	D-WA/24134/2026	BHUBANESWAR DEVELOPMENT AUTHORITY	CITY, BHUBANESWAR, APATRA	
	WA/ /	MP		1856/2026
101	D-WA/24134/2026	BHUBANESWAR DEVELOPMENT AUTHORITY	CITY, BHUBANESWAR, APATRA	
	WA/ /	MP		1857/2026
102	D-WA/24134/2026	BHUBANESWAR DEVELOPMENT AUTHORITY	CITY, BHUBANESWAR, APATRA	
	WA/ /	MP		1858/2026
103	D-WA/24106/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1859/2026
104	D-WA/24106/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1860/2026
105	D-WA/17826/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/978/2025	MP		1861/2026
106	D-WA/24107/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1862/2026
107	D-WA/24107/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1863/2026
108	D-WA/24108/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1864/2026
109	D-WA/24108/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1865/2026
110	D-WA/24109/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		1866/2026
111	D-WA/24109/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		1867/2026
112	D-WA/24110/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1868/2026
113	D-WA/24110/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1869/2026
114	D-WA/24111/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1870/2026
115	D-WA/24111/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1871/2026
116	D-WA/24112/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1872/2026
117	D-WA/24112/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1873/2026
118	D-WA/24113/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1874/2026
119	D-WA/24113/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1875/2026
120	D-WP(C)/24101/2026	RADHA MOHAN	SONALI PANDA	
	WP(C)/16606/2026	MP		9992/2026

121	D-WP(C)/39191/2024 WP(C)/22754/2024	AMITA PATNAIK MP	SAIBRATA RATH	9993/2026
122	D-WP(C)/31708/2024 WP(C)/17676/2024	SARDA MINES PVT. LTD., KOLKATA MP		9994/2026
123	D-WP(C)/24102/2026 WP(C)/ /	NIRMAL CHANDRA JENA MP	KUNAL KUMAR SWAIN	9995/2026
124	D-WP(C)/39881/2024 WP(C)/23848/2024	DEBENDRA KUMAR BEHERA MP	DILLIP KUMAR MOHAPATRA	9996/2026
125	D-WP(C)/24115/2026 WP(C)/ /	BABULI BEHERA MP	SUDHIR KUMAR MALLICK	9997/2026
126	D-WP(C)/24117/2026 WP(C)/ /	RAJENDRA BEHERA MP	SUDHIR KUMAR MALLICK	9998/2026
127	D-WP(C)/24121/2026 WP(C)/ /	SWAGAL BISWAL MP	ATMAJIT MANMITH DAS	9999/2026
128	D-WP(C)/24122/2026 WP(C)/16489/2026	NARMADA ROUT MP	ALOK KUMAR PANDA	10000/2026
129	D-WP(C)/24124/2026 WP(C)/16476/2026	RAJIV PRADHAN MP	AMIT PRASAD BOSE	10001/2026
130	D-WP(C)/24125/2026 WP(C)/16591/2026	SILVERCITY HOSPITAL AND RESEARCH CENTRE, CUTTACK MP	DEBPRANJAN BHOKTA	10002/2026
131	D-WP(C)/24132/2026 WP(C)/16569/2026	RAJENDRA KUMAR SAHU MP	SHASHI BHUSAN JENA	10003/2026
132	D-WP(C)/30224/2025 WP(C)/21422/2025	M/S TRILOK INDUSTRIES, SUNDARGARH MP	PABITRA KUMAR NAYAK	10004/2026
133	D-WP(C)/11059/2026 WP(C)/8096/2026	M/S SHREE BALAJI CARRIERS PRIVATE LIMITED, KOLKATA MP		10005/2026
134	D-WP(C)/24138/2026 WP(C)/16593/2026	ROHAN PINAYAK MOHANTY MP	SUKANTA KUMAR DALAI	10006/2026
135	D-WP(C)/14329/2026 WP(C)/11525/2026	HATAKISHORE DAS MP	SITANSHU KUMAR DEY	10007/2026
136	D-WP(C)/25058/2013 WP(C)/25058/2013	RANJAN KU.DASH MP		10008/2026
137	D-WP(C)/25058/2013 WP(C)/25058/2013	RANJAN KU.DASH MP	SAMVIT MOHANTY	10009/2026
138	D-WP(C)/24145/2026 WP(C)/ /	SATYA NARAYAN SETHY MP	PRASANTA KUMAR NANDA	10010/2026
139	D-WP(C)/24146/2026 WP(C)/ /	KRISHNA DAS MP	PRASANTA KUMAR NANDA	10011/2026
140	D-WP(C)/24147/2026 WP(C)/ /	PUSPALATA BEHERA MP	PRASANTA KUMAR NANDA	10012/2026
141	D-WP(C)/24151/2026 WP(C)/ /	NARAYAN CHANDRA BEHERA MP	SUNIL KUMAR PANDA	10013/2026
142	D-WP(C)/24154/2026 WP(C)/ /	NARAYAN CHANDRA SAHOO MP	RAMA CHANDRA JENA	10014/2026
143	D-WP(C)/24160/2026 WP(C)/ /	JHARANAMAYEE NANDA MP	SOUMYA MISHRA	10015/2026
144	D-WP(C)/24159/2026 WP(C)/ /	ARUNIMA TANDY MP	SOUMYA MISHRA	10016/2026
145	D-WP(C)/4340/2017 WP(C)/4340/2017	BIKRAM KESHARI DAS MP	M/S.SOUMYA MISHRA	10017/2026
146	D-WP(C)/24156/2026 WP(C)/ /	PARESH DEBANATH MP	BHAGABAT PRASAD RATH	10018/2026
147	D-WP(C)/24161/2026 WP(C)/ /	DEBASMITA PANIGRAHI MP	SOUMYA MISHRA	10019/2026
148	D-WP(C)/24162/2026 WP(C)/ /	BISHNU CHARAN SWAIN MP	PRASANTA KUMAR NANDA	10020/2026
149	D-WP(C)/4100/2016 WP(C)/4100/2016	CHANAKYA SAHOO MP	NIHAL RATH	10021/2026
150	D-WP(C)/17284/2026 WP(C)/11926/2026	THE MANAGEMENT OF BASANTA SURYA MP	SELVAPATI KUMAR DAS (SRT ABME), TRUSTEES SRI ABME, TRUSTEES	10022/2026
151	D-WP(C)/19826/2026 WP(C)/15133/2026	KANDARA BINDHANI MP	SAMIR KUMAR MISHRA	10023/2026
152	D-WP(C)/14969/2026	KRUPAJALA SELF HELP GROUP, MANIKHSA	SAMIR KUMAR MISHRA	

	WP(C)/10900/2026	MP		10024/2026
153	D-WP(C)/9876/2016	ANAMA NAYAK		
	WP(C)/9876/2016	MP		10025/2026
154	D-WP(C)/9056/2026	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST, MALAKATA, KHURDA		
	WP(C)/7080/2026	MP		10026/2026
155	D-WP(C)/41136/2025	SURENDRA KUMAR CHOUBEY	PRAVAT KUMAR NAYAK	
	WP(C)/32196/2025	MP		10027/2026
156	D-WP(C)/25424/2025	JAYAKRUSHNA MAHANTA	KAMALAKANTA MOHANTY	
	WP(C)/18464/2025	MP		10028/2026
157	D-WP(C)/7034/2021	SUNITA PURTY	SAMARENDRA BAHADUR, M/S PRASANTA KU. NAYAK, A PANDA.	
	WP(C)/7034/2021	MP		10029/2026
158	D-WP(C)/4368/2025	SUPERINTENDING ENGINEER, BAISINGA	PRABIR DIVISION, MAXICOR BHANJ	
	WP(C)/3551/2025	MP		10030/2026
159	D-WP(C)/24180/2026	SOUBHAGYA KUMAR JENA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		10031/2026
160	D-WP(C)/24182/2026	RENUBALA BALIAR SINGH	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		10032/2026
161	D-WP(C)/24184/2026	RAKHI MANDAL	SURENDRA KUMAR MISHRA	
	WP(C)/ /	MP		10033/2026
162	D-WP(C)/17196/2026	NABA KRISHNA MISHRA	DIGANTA DAS	
	WP(C)/11967/2026	MP		10034/2026
163	D-WP(C)/24188/2026	RIKA SUMATI @ R. SUMATI	AMITAV TRIPATHY	
	WP(C)/ /	MP		10035/2026
164	D-WP(C)/3638/2026	M/S.GOPAL PUR PORTS LTD, CHATRAPUR	PRANAB KISHORE HARICHANDAN	
	WP(C)/3432/2026	MP		10036/2026
165	D-WP(C)/9992/2025	KHEDU NAG		
	WP(C)/7516/2025	MP		10037/2026
166	D-WP(C)/24193/2026	M/S.MALA ROY, KENDUJHAR	SREEJIT MOHANTY	
	WP(C)/ /	MP		10038/2026
167	D-WP(C)/28968/2025	MINAKSHI PRADHAN	DEEPALI MOHAPATRA	
	WP(C)/20219/2025	MP		10039/2026
168	D-WP(C)/24202/2026	BEDABYAS PADHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		10040/2026
169	D-WP(C)/24203/2026	ABDUL TAUHQE KHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		10041/2026
170	D-WP(C)/24196/2026	SURENDRA SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		10042/2026
171	D-WP(C)/24201/2026	NIRANJAN SAHOO	LINGARAJ MOHANTY	
	WP(C)/ /	MP		10043/2026
172	D-WP(C)/16471/2026	M/S SHREE BUILDERS, JAGATSINGHPUR	M/S. LALATENDU SAMANTARAY (Sr. Adv.), TEJASMAN DASH	
	WP(C)/11512/2026	MP		10044/2026
173	D-WP(C)/31664/2025	BRUNDABAN SAMAL	SATYABRATA JENA	
	WP(C)/22244/2025	MP		10045/2026
174	D-WP(C)/24221/2026	SRI.BUDHIGHARA THAKURANI, BIJE, GANSOLI	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		10046/2026
175	D-WP(C)/24219/2026	SITARANI BASA @ SITARANI PUTHAL	NIRANJAN LENKA	
	WP(C)/ /	MP		10047/2026
176	D-WP(C)/24223/2026	SURYA PRASANNA KAR	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10048/2026
177	D-WP(C)/24228/2026	DHANESWAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		10049/2026
178	D-WP(C)/24207/2026	BARUN KUMAR PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		10050/2026